

not present.

...(Interruptions)

MR. DEPUTY-SPEAKER: The House is not concerned where you had gone. When your name is called, it is your responsibility to be on your seat and respond to it. Shri Acharia was absent when his name was called.

... (Interruptions)

DR. V. RAJESHWARAN (Ramnathapuram): Sir, the biggest corporate take-over battle will be a challenge to the globalisation policy being adopted by our Government with no support to the Indian company either by way of financial contribution in diversification proposals or in technology upgradation plans. It is a surprise that BAT attempts to take-over ITC by dubious ways and means. LTC is a flagship company in India, supporting globalisation efforts. The growth and profits generated by the company is a reflection of excellent professional management of the company. Therefore, we demand that BAT should disinvest their shares and financial institutions should support the present management. Grabbing of a profitable company by BAT by raising its stake in ITC to 51 per cent should not be allowed as the present management's track record is good.

MR. DEPUTY-SPEAKER: Now we shall take up Papers Laid on the Table of the House.

12.46 hrs.

PAPERS LAID ON THE TABLE

**Detailed Demands for Grants of the Ministry of Home Affairs for 1995-96 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): Sir, on behalf of Shri S.B. Chavan, I beg to lay on the Table:

- (1) A copy of the detailed Demands for Grants (Vol. I) (Hindi and English versions) of the Ministry of Home Affairs for the year 1995-96.

[Placed in Library. See No. LT-7164595]

- (2) A copy of the Detailed Demands for Grants (Vol. II) (Hindi and English versions) of the Ministry of Home Affairs (Union Territories without Legislature) for the year 1995-96.

[Placed in Library. See No. LT-7165/95]

**International Airports Authority of India (Condition of service of Chairman and other whole-time Members) Amendments Rules, 1993.**

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): Sir, I beg to lay on the Table:

A copy of the International Airports Authority of India (Conditions of service of Chairman and other Whole-time Members) Amendment Rules, 1993 (Hindi and English versions) published in Notification No. S.O. 545(E) in Gazette of India dated the 24th

July, 1993 together with an Explanatory Note thereon, under sub-section (3) of section 36 of the International Airports Authority Act, 1971.

[Placed in Library. See No. LT 7166/95]

**Annual Report and Review of the Working of Carpet Export Promotion Council, NOIDA for 1993-94**

THE MINISTER OF TEXTILES (SHRI G. VENKATSWAMY): Sir, I beg to lay on the Table:

- (1) A copy of the Annual Report (Hindi and English versions) of the Carpet Export Promotion Council, Noida, for the year 1993-94 alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Carpet Export Promotion Council, Noida, for the year 1993-94.

[Placed in Library. See No. LT-7167/95]

**Annual Accounts, Audit Report and Annual Report of Employees' State Insurance Corporation, New Delhi for 1993-94 etc.**

THE MINISTER OF LABOUR (SHRI P.A. SANGMA): Sir, I beg to lay on the Table:

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 1993-94 together with Audit Report thereon under section 36 of the Employees' State Insurance Act, 1948.
- (2) A copy of the Annual Report (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi for the year 1993-94, under section 34 of the Employees' State Insurance Act, 1948.

[Placed in Library. See No. LT-7168/95]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Board for workers Education, Nagpur, for year 1993-94 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Board for Workers education, Nagpur for the year 1993-94.

[Placed in Library, See No. LT-7169/95]

- (4) A copy of the Annual Report (Hindi and English versions) of the employees' Provident Fund Organisation, New Delhi for the year 1993-94.

[Placed in Library, See No. LT-7170/95]